

0
6

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 4022
(TO BE ANSWERED ON THE 3rd April 2018)

PROPOSALS/RECOMMENDATIONS FOR AIR INDIA STAKE SALE

4022. SHRI SANJAY RAUT

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government is considering for disinvestment of Air India during the current year;
- (b) if so, the details thereof indicating the various proposals/recommendations that have been received by various quarters for the AI's stake sale; and
- (c) the details of steps taken or proposed to be taken by Government for getting more attractive bid for Air India?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

(a) to (c): The Cabinet Committee on Economic Affairs (CCEA), in its meeting held on 28.06.2017, has given in-principle approval for considering strategic disinvestment of Air India and its five subsidiaries. CCEA constituted an Air India Specific Alternative Mechanism (AISAM) to guide the process on strategic disinvestment from time to time and decide issues which, inter-alia, include treatment of unsustainable debt of Air India, hiving off of certain assets to a shell company, demerger and strategic disinvestment of three profit making subsidiaries, the quantum of disinvestment and the universe of bidders. The Preliminary Information Memorandum (PIM) for inviting Expression of Interest (EOI) for disinvestment of Air India (AI) including AI's shareholding interest in the Air India Express Ltd. (AIXL) and Air India SATS containing details of steps have been issued/published on 28.03.2018. The last date for submission of EoIs from the prospective bidders is 14.05.2018.
